DR. M. M. S. SIDDHU: May I know how the patient could go to the X-ray table without having been noticed by the laboratory technicians and otherwise?

DR. D. S. RAJU: She did not go to the Xray Department. She was loitering in the Outpatients Department. Somebody took her and put her on the table.

MR. CHAIRMAN; The man who ran away with the chain put her on the table.

## ZONAL POWER GRIDS

◆392. SHRI BABUBHAI M. CHINAI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that Gov ernment propose to bring forward legislation for the establishment of regional agencies for planning and operating zonal power grids; and

(b) if so, what are the details of the proposed legislation?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) As

the advantages of regional agencies are obvious, it is Government's expectation that it may be possible to establish them in the first instance on a voluntary basis without legislation.

(b) Does not arise.

SHRI BABUBHAI M. CHINAI: May I know how many such regional agencies for planning and operating zonal power grids are under the contemplation of the Government?

DR. K. L. RAO: Seven.

SHRI BABUBHAI M. CHINAI: May I know what are the specific advantages in terms of cost and generation of power?

DR. K. L. RAO: The advantages of regional agencies, to state again— once before I submitted—are:

- (1) We can save less stand-by capacity;
- (2) We can meet a greate\* amount of peak load with a lesser amount of installed capacity; and
- (8) We can get greater security and stability of power supply.

SHRI BABUBHAI M. CHINAI: May I know whether Government has any proposal to make an all-India grid?

DR. K. L. RAO: Firstly, we are trying to establish zonal grids. Later on, they will be connected to an all-India grid.

SHRI B. K. P. SINHA: May ,1 know whether the area of operation of chese agencies will coincide with the State boundaries or will cut across State boundaries in some cases?

DR. K. L. RAO: According to the first proposal, they do cut across some States but the latest thinking is to try to preserve them aa far as possible State-wise.

SHRI A. D. MANI: The Minister referred to the establishment of these zonal grids on a voluntary basis. Am I to understand that there is some opposition among the State Governments to this?

DR. K. L. RAO: It is quite so, Sir. The work of these regional agencies is of two types. The first consists in the planning of power generation and transmission in a zone and trying to exchange power from one place to another wherever that is permissible or it is available. That is only in an advisory capacity and the States have, by and large, accepted that. The second one is to have an integrated operation of the whole system. It is more economical, it is more advantageous in the interests of the country. That requires that the regional agencies must have ownership of the super power generation and super-grids. For this, there is a certain amount of opposition from the States and we propose to start with the first type, that is to say, the inter-connected, restricted, limited amount of regional agencies.

SHRI BABUBHAI M. CHINA!: There was a proposal for such a grid arrangement between Gujarat and Maharashtra. May I know how far it has gone on and whether the proposal has taken any concrete shape?

DR. K. L. RAO: As I said, the whole thing is in a formative stage and nothing has been finalised as yet. Gujarat and Maharashtra will go into it together.

SHRI A. D. MANI: The Minister referred to opposition of some States. I should like to know which States have not fallen in agreement with the proposal of the Government.

DR. K. L. RAO: Of the several States, only seven have replied so far and practically all the seven are opposed to the second part. The seven States that replied are Andhra Pradesh, Bihar, Kerala, Orissa, Punjab, U.P. and West Bengal.

SHRI B. D. KHOBARAGADE: May I know whether those States which are not agreeing to this scheme have mentioned any particular reason f<sup>or</sup> this disagreement?

DR. K. L. RAO: They think that as there are State Electricity Boards, the regional agencies should be only advisory bodiea. Otherwise, they will come in conflict with the State Electricity Boards. Therefore, they have certain objections to the regional agencies being of an executive type.

## SALE OF FOREIGN CARS BY S.T.C.

to Questions

## ,3S,, /SHRI A. D. MANIf: <u>\Shri</u> M. P. BHARGAVA:

Will the Minister of INTERNATIONAL TRADE be pleased to state:

(a) whether it is a fact that the State Trading Corporation has undertaken the sale of foreign made can by auction; and

(b) if so, the number of cars now available for auction and what are the conditions of the auction?

THE MINISTER OF INTERNATIONAL TRADE (SHRI MANUBHAI SHAH) : (a) and (b) A statement is laid on the Table of the House, giving the number of vehicles so far acquired by the STC since the beginning of the scheme and the number of vehicles sold by public tenders to the highest bidders or allotted so far etc.

## STATEMENT

STC since 22nd Novemb 1962 when the scheme car into operation		
Number of cars sold/allot Number of cars under s	ted	91
allotment		41
TOTAL .	3	132
4. Balance to be disposed of	e	79
Out of the total number	of care	211
disposed of; the following are		
disposed of; the following are sales:		
disposed of; the following are sales: 1. Rashtrapati Bhavan		
disposed of; the following are sales: 1. Rashtrapati Bhavan 2. Raj Bhavans 3. Defence requirements		
disposed of; the following are sales: I. Rashtrapati Bhavan 2. Raj Bhavans 3. Defence requirements 4. Tourist Promotion	the allot	
disposed of; the following are sales: I. Rashtrapati Bhavan 2. Raj Bhavans 3. Defence requirements 4. Tourist Promotion 5. (a) Central Government	the allot	ment/ 5  6
disposed of; the following are sales: I. Rashtrapati Bhavan 2. Raj Bhavans 3. Defence requirements 4. Tourist Promotion 5. (a) Central Government (Ministries & Deptts.)	the allot	ment/ 5 6 15
disposed of; the following are sales: I. Rashtrapati Bhavan 2. Raj Bhavans 3. Defence requirements 4. Tourist Promotion 5. (a) Central Government (Ministries & Deptts.) (b) State Governments	the allot	ment/ 5  6
disposed of; the following are sales: 1. Rashtrapati Bhavan 2. Raj Bhavans 3. Defence requirements 4. Tourist Promotion 5. (a) Central Government (Ministries & Deptts.) (b) State Governments 6. Public Sector Undertakings	the allot	ment, 5 6 15
disposed of; the following are sales: I. Rashtrapati Bhavan 2. Raj Bhavans 3. Defence requirements 4. Tourist Promotion 5. (a) Central Government (Ministries & Deptts.)	the allot	5 6 15 38

The above number includes vehicles sold/under sales/allotted/under allotment.

<sup>†</sup>The question was actually asked on the floor of the House by Shri A. D. Mani.